

IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **13.09.2023** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/41(CHE)/2022
NAME OF THE PETITIONER(S) : Sri Guru Enterprises
NAME OF THE RESPONDENTS : North Town Estates Pvt Ltd & 5 Ors
UNDER SECTION : Sec 213 of CA, 2013

ORDER

Petitioner is represented by Ld. PCS Mr. Gaurav Kumar. R1 to R3 is represented by Ld. Counsel Ms. Aishwarya.

Ld. Counsel for Respondents submits that the Demand Draft is ready as to the admitted amount and very shortly they will be handing over the same to the Petitioner.

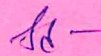
It is already 1.30 PM. No time is left.

List this petition on **27.09.2023** for hearing.



(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MS



(SANJIV JAIN)
MEMBER (JUDICIAL)